

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:7001
ANSWERED ON:18.05.2012
MEAGRE PAY OF OUTSOURCED STAFF
Kurup Shri N.Peethambara

Will the Minister of FINANCE be pleased to state:

(a) whether persons rendering service to Government through private manpower agencies and working as Office Assistant, Data Entry Operator and Multi Task Staff (earlier Group D Staf

(f) etc. in the Ministries under Central Secretariat are getting very meager pay and if so, the details thereof and the reaction of the Government thereto; and

(b) the action being taken by the Government to provide these outsourced employees equal pay in all the Ministries under Central Secretariat?

Answer

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI NAMO NARAIN MEENA)

(a): A Ministry or Department may outsource certain services in the interest of economy and efficiency, in terms of Rules 178-185 of General Financial Rules, 2005. The payments for the services outsourced are to be governed by the terms and conditions of the contract with the private manpower agencies. Data related to outsourcing by Ministries/Departments of the Central Government is not maintained centrally.

(b): Does not arise in view of (a) above.